

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**O.P. No. 1 of 2012 &
IA No. 38 of 2012**

Dated: 2nd February, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

BSES Rajdhani Power Ltd. ...Appellant (s)

Versus

Delhi Electricity Regulatory Commission & Ors.Respondent(s)

**Counsel for the Appellant(s) : Mr. Amit Kapur, Mr. Anupam Varma,
Mr. Vishal Anand, Ms. Deepieka Kalia,
Mr. Nikhil Sharma, Mr. Aakash Sherwal**

ORDER

Admit. Issue notice to the Respondents returnable on 13.02.2012. Dasti service is permitted.

Post the matter on **13.02.2012.** In the meantime, no coercive action be taken.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/vs

**Note: Copy of the Order be issued
dasti today.**